

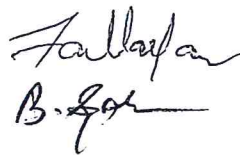
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/43/2018  
NAME OF THE PETITIONER(S) : KAVERI GAS POWER LTD  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	J AI HARI	PCS	
	B. Sarath babu	the Respondent	

**ORDER**

PCS representing the applicant present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 20.02.2018.

- sig -

(S VIJAYARAGHAVAN)  
Member(Technical)

- sig -

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc